

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.(IB)- 2216/(MB)/2019

CORAM: SHRI RAJESH SHARMA  
MEMBER (T)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 19.12.2019

NAME OF THE PARTIES: Central Tyres Private Limited  
V/s  
Hindustan Constructions Company Ltd

Section 9 of Insolvency & Bankruptcy Code 2016.

**ORDER**

**142. C.P (IB) 2216/(MB)/2019**

Counsel for the Petitioner sought leave of the court for withdrawing the  
petition. Petition is dismissed as withdrawn.

**Sd/-**

**RAJESH SHARMA**  
Member (Technical)

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)